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Central Administrative Tribunal, Principal Bench

Original Application No.3014 of 2003

New Delhi, this the 12th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Shri I. Yesudanam
138-D, Gali No.4,
Munirka Village,
Munirka, New Delhi

.... Applicant

(By Advocate: Shri K.K. Patel)

Versus

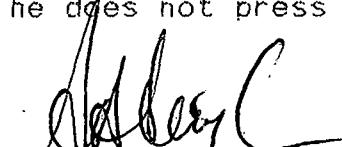
1. Union of India, through --
Secretary,
Ministry of Water Resources,
Swaram Shakti Bhawan,
New Delhi-1
2. Deputy Secretary (A) &
Chief Vigilance Officer,
Govt. of India,
Ministry of Water Resources,
Swaram Shakti Bhawan,
New Delhi-1
3. Chief Vigilance Commissioner,
Govt. of India,
Satarkata Bhawan,
INA, New Delhi.
4. Director,
Central Bureau of Investigation,
Govt. of India,
CGO Complex, Lodhi Road,
New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that as for the present, keeping in view the order of 10.10.2003, he does not press the petition. Dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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